

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2014

Dated:16th May, 2014

GAIL India Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter on

11.07.2014 at 2.30 p.m.

(Court Master)

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